

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-10-2018 AT 10-30AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/986/IB/2018
NAME OF THE PETITIONER(S) : TIDE WATER OIL CO INDIA LTD
NAME OF THE RESPONDENTS : THIRU AROORAN SUGARS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

10 A-Vibash

Count for ~~Corporate~~
Operational
creditor

Vibash

(25)

[CP/986/IB/2018]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this CP/986/IB/2018 is hereby **dismissed as withdrawn.**

-sdr
(S VIJAYARAGHAVAN)
Member (Technical)

-sdr
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp